

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : NISHANT CHAUHAN V/s YOADS MEDIA PVT. LTD. & ORS.

SECTION : 241/244 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

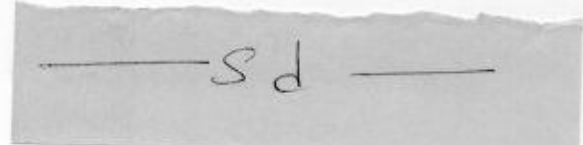
COUNSEL FOR APPLICANT : SH. SUHAIL AHMAD ANSARI, ADV.

CP NO.186/ALD/2020

The matter was taken up today through Video Conferencing.

Heard Sh. Suhail Ahmad Ansari, Advocate for the applicant through Video Conferencing, who states that the notices have been served upon the respondents by email. Let, the applicant be file affidavit of service by the next date fixed.

Accordingly, put up in the week commencing 3rd March, 2021 before the Regular Court/ through Video Conferencing.



**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Dated : 17.12.2020

*Typed by :
Kavya Prakash Srivastava
(Stenographer)*